

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 54476/2025

CHHAYA VIDHYADHAR DANDALE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 309639/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Date : 12-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Pijush Kanti Roy, Sr. Adv.

Dr. Vinod Kumar Tewari, AOR

Mr. Bhoopesh Pandey, Adv.

Mr. Pramod Tiwari, Adv.

Mr. Vivek Tiwari, Adv.

Ms. Priyanka Dub Details of the Bank Account of the petitioner (wife) shall be furnished by the learned counsel for the petitioner (wife) to the learned counsel for the respondent (husband) forthwith ey, Adv.

Ms. Harshita, Adv.

Mr. Pankaj Kumar Singh, Adv.

Mr. Sk Warish Ali, Adv.

Mr. Ravi Ketan, Adv.

Mr. Manindra Dubey, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Civil Appeal No.1385 of 2025 and
connected cases.

Signature Not Verified
Digitally signed by
NEETU KHAJURIA
Date: 2025.12.12
17:00:46 IST
Reason: []

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(MANOJ KUMAR)
COURT MASTER

